

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MISCELLANEOUS APPLICATION NO. 18/2023/EZ
IN
ORIGINAL APPLICATION NO. 156/2022/EZ/2022/EZ
HABIBUR RAHAMAN
.....APPLICANT(S)
VERSUS
THE STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY & ORS.
..... RESPONDENT(S)
AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 3, 4,
& 5, i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.**

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Filed by

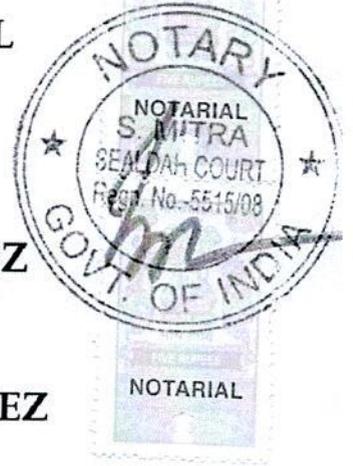
**PRITHWISH KUMAR BASU
ADVOCATE
HIGH COURT AT CALCUTTA**

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO. 18/2023/EZ

IN

ORIGINAL APPLICATION NO. 156/2022/EZ/2022/EZ



HABIBUR RAHAMAN

.....APPLICANT(S)

VERSUS

THE STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 3, 4,
& 5, i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, Occupation- Service, residing at Narkelbagan,
Gorosthan, Chinsurah son of Shri Biswanath Ghosh, aged about 59
years, by faith-Hindu, by, District - Hooghly, do hereby solemnly
declare and say as follows:-

01. That, I am the Chief Engineer, West Bengal Pollution Control
Board (hereinafter will be referred to as the 'State Board') and look

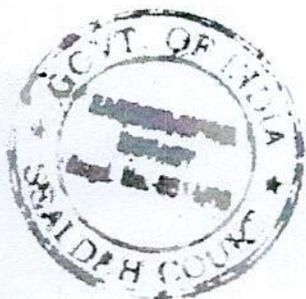


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after this case and as such I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 3,4 and 5, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuance to the judgment passed by the Hon'ble Tribunal dated 08.08.2023 and order dated 24.08.2023.
03. That, in compliance to the judgment of the Hon'ble National Green Tribunal, the State Board called for hearing of the both parties on 10.01.2023. During hearing the owner of the unit named M/s. Maa Tara Plastic submitted the 'Consent to Establish' and 'Consent to Operate' Certificate which was obtained from District Industries Centre, South 24 Parganas. The Technical Committee examined the certificate of the unit and directed for a fresh inspection of the unit. Copy of the Record of Proceeding is annexed herewith and marked as Annexure-"R1".
04. That, on the basis of the above direction the State Board Officials visited the unit on 20.03.2023.
05. That, inspection report reveals that due to operation of the cutting machine complainant facing noise problem. It was also revealed from the inspection report that though 'Consent to Establish' and



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'Consent to Operate' were issued for manufacturing of virgin plastic above 120 microns but the application was made for plastic molded product(container).

06. That, the unit was again inspected by the state officials on 17.08.2023.

Copy of the inspection reports are annexed herewith and collectively marked as Annexure-"R2"

07. That, inspection report reveals that Ambient noise measured were 63.25db(A), when one number of blow molding machine for manufacturing of plastic container was in operation. Again, ambient noise was measured as 72.59dB(A), when one no of blow molding machine and one no of plastic cutting machine for manufacturing of plastic containers were in operation. Be it mentioned that Ambient noise level measured as 57.23dB(A), when both the machine were not in operation. It was found that though there was no plastic cutting machines in the list of machinery but 02 nos. of said machines were installed near the house of Mr. Habibur Rahaman. Inspecting Officers recommended to shift the cutting machines within the unit at the furthest distance from the house of complainant with proper enclosures to minimize the noise level. Be it mentioned that, on request the complainant did not allowed us to take measurement of noise within their house.

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08. That , the inspecting officers made following remarks like

- i) Plastic cutting machines are main noise generating machines, operated to use the waste plastic.
- ii) In the application for Consent to Operate as uploaded, there was no plastic cutting machine in the list.
- iii) Two plastic cutting machines which were installed near the house of Mr Habibur Rahaman, may be shifted within the unit, furthest from the house of the complainants with proper enclosure for minimization of noise level as well as restriction may be imposed for use of plastic cutting machine without obtaining prior Consent to Operate from the State Board.
- iv) Name of the products, mentioned in the CTE/CTO to be corrected.

08. Considering the above reports, State Board has issued letter to the District Industries Centre to Change the name of the product details as per application.

The noise level recorded during inspection was 72.59dB(A), which is more than 10 decibel above ambient noise level (57.23dB(A)), the State Board has also issued "show cause" letter to M/S Maa Tara Plastic for installing plastic cutting machine without prior permission of the State Board, which is causing sound problem.

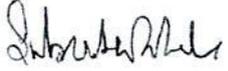
Copy of the letters of the State Board are annexed herewith and marked collectively with as Annexure-"R3"



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10. That as the reply of the respondent unit is not satisfactory, State Board is going to take necessary steps against the unit shortly.

11. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.


DEPONENT



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VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 59 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 10 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Subrata Ghosh
DEPONENT

Identified and Settled by me

Prithwish Kumar Basu

Advocate

WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By *[Signature]*
SARDANI MITRA
NOTARY
Regd. No.-5515/08



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MINUTES OF THE HEARING HELD ON 10.01.2023 BETWEEN BOARD OFFICIALS AND OFFICIALS OF M/S. MAA TARA PLASTIC, PROP. LOKESH CHANDRA BHUNIYA, SAKHARIPOTA ROAD, VILL & P.O. - KALAGACHIA, P.S. - KALITALA ASHUTI, DIST. - SOUTH 24 PGS, PIN - 700063 AT PARIBESH BHAWAN, BIDHANNAGAR, KOLKATA - 700 106

PRESENT ON BEHALF OF WBPCB	PRESENT ON BEHALF OF M/S. MAA TARA PLASTIC
1. Shri Subrata Ghosh, Chief Engineer	Shri Lokesh Chandra Bhuniya, Owner
2. Shri D. Sarkar, Chief Engineer	PRESENT ON BEHALF OF THE COMPLAINT
	Habibur Rahaman, Kalagachia, P.S.- Kalitala Ashuti, Kolkata - 700 063

M/s. Maa Tara Plastic, Prop. Lokesh Chandra Bhuniya located at Sakharipota Road, Vill. & P.O. - Kalagachia, P.S. - Kalitala Ashuti, Dist. - South 24 Pgs., Pin - 700063 is a plastic toys and other plastic items manufacturing unit using virgin plastic granules as raw material. In connection with a public complaint lodged by Mr. Habibur Rahaman, Kalagachia, South 24 Pgs., Kolkata-700 063 regarding environmental pollution in the surroundings caused due to operation of the unit, the State Board official inspected the unit on 28.09.2022. During inspection the following observations were made by the inspecting official:

- During inspection the unit was in operation. There is no major noise generating machinery in the factory premises.
- No objectionable smell was felt from outside of the factory premises.
- House of complainant, Mr. Habibur Rahaman is about 30 ft. from the unit.

The unit was called for a hearing on 10.01.2023 at the Head office of the Board. The complainant was also present during the hearing and he alleged that the unit is located adjacent to his house and is running whole day and night and creating air pollution, noise pollution in the locality. He also alleged that the nature and character of the land of the unit is Shali land and the unit has been set up at the said land and is operating without converting the nature and character of the land and without obtaining any approval from the appropriate authority. In this regard, copies of RTI reply received from BL&LRO, South 24 Pgs. and SPIO & Executive Assistant, Ashuti II Gram Panchayet have been submitted by him during the course of hearing. He also complained that several other plastic carry bags manufacturing units have been set up in the said area without obtaining necessary permission from the appropriate authority.

The owner of the unit appeared in the hearing and submitted that they have obtained Consent to Establish from the DIC, South 24 Pgs. vide no. 609/DIC/CTE/S-24 pgs. dated 16.11.2022 under Green category for polythene and plastic processed products manufacturing (virgin plastics) (above 120 microns). Consent to Operate certificate for the same manufacturing has also been obtained from the DIC, South 24 pgs. vide No. 785/DIC/CTO/S-24 Pgs. dated 03.01.2023 which is valid upto 31.12.2029. During the course of hearing, copies of the CTE/CTO certificate have been submitted by him to the member of the technical committee.

The technical committee examined the certificates as submitted by the unit and opined that the inspection report and the CTE/CTO certificates are very much contradictory because there are discrepancies on the products manufacture by the unit.

Considering the above, the Technical Committee recommends that a fresh inspection of the unit may be conducted by the concerned regional office and based on the findings, further action may be taken.


(Subrata Ghosh)
Chief Engineer

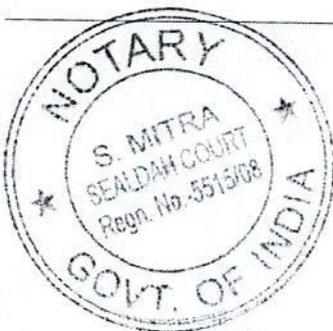

(D. Sarkar)
Chief Engineer



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Inspection Report cum Check List
West Bengal Pollution Control Board
Alipore Regional Office

Ref	:	1. Letter from Chief Engineer (O & E) vide Memo No. 192-1M-11/2009(Part-VI) dated 03.03.2023 2. Original Application No. 128/2022/EZ of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata
Name of the industry	:	Maa Tara Plastic , Prop. Lokesh Chandra Bhuniya
Address	:	Sakharipota Road, Vill.+ P.O.-Kalagachia, P.S.- Kalitala Ashuti, Dist. South 24 Paraganas, PIN-700063
P.O. & Pin code	:	Kalagachia-700063
P.S	:	Kalitala Ashuti
District	:	24 Parganas (South)
Local body/authority	:	Ashuti-II Gram Panchayat
Power supply agency/authority	:	CESC
Category of industry	:	Green(Plastic Toys and other plastic items from virgin granules)
Date of inspection	:	20.03.2023
Inspecting officer	:	N. Mandal, AEE Alipore RO A. Sarkar, AEE, Alipore RO
Observation	:	It is a Plastic Toys and other plastic items like containers manufacturing
[A] Sources of generation of liquid waste	:	unit using virgin plastic granules as raw material. So, there is no source of waste water generation from manufacturing process.
[B] Facilities available for treatment	:	Not required.
[C] Generation of sewage and its treatment/disposal	:	Septic tank to drain
[D] Observation & comments on performance of treatment facility of liquid waste	:	As it is not a waste water generation unit, so ETP is not applicable.
[E] Sources of generation of gaseous emission	:	No emission sources from burning of any fuel. Only there is a negligible generation of process emission at the time of making plastic carry bags.
[F] Facility available for treatment of gaseous emission	:	Exhaust has been provided.
[G] Observation & comments on performance of treatment facility for gaseous emission	:	The unit was in operation during inspection. As such, no objectionable smell was felt from the outside of the factory
[H] Observation on noise pollution generated from industrial process along with measured levels (if measurement required)	:	The unit was in operation with an operation of one no. blow moulding machine for manufacturing of plastic containers (Pic-1). It has two nos. blow moulding machines , two numbers plastic cutting machines, one no. Air Compressors with 2HP motor, Cooling Tower , Water Tank with ½ HP motor. As per documents, uploaded with the Consent application, there was no plastic cuttings machines in the list of machinery, which is used for cutting waste plastic, generated during manufacturing of blow moulded products for reusing it in the process. After discussion had with wife of Md. Habibur Rahaman(Complainant) and Mr. Lokesh Chandra Bhuiya (Owner of the unit) , it was learnt that the main problem , complainant is facing due to operation of the said cutting machines, which is operated at Morning (7am to 8am) and Evening (7pm to 8pm). Ambient noise was measured from outside of the house of Mr. Habibur Rahaman at 16.38hrs, 16.41hrs, 16.45hrs and 16.53 hrs for which



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measured Leq were 57.69db(A), 61.32dB(A), 63.0dB(A) and 55.50dB(A) respectively when one no. blow moulding machine for manufacturing of plastic containers was in operation.

[I] Information regarding solid waste generation and disposal/storing facility : Waste plastic. Reused in the process.

[J] Information regarding Hazardous waste generation and onsite storing facility : NA

[K] Status of Haz. Waste (M & H) authorisation : Not applicable

[L] Storing of Hazardous Chemicals under M S & I (HC) Rules : Not applicable

[M] Status of consent to establish : The unit has obtained Consent to Establish (NOC) from DIC for manufacturing virgin plastic (above 120 microns) . However as per documents, submitted along with the application, CTE was applied for manufacturing of PLASTIC MOULDED PRODUCT (CONTAINER)

[N] Status of consent to operate : The unit has obtained Consent to Operate from DIC for manufacturing virgin plastic (above 120 microns) . However as per documents, submitted along with the application, CTO was applied for manufacturing of PLASTIC MOULDED PRODUCT (CONTAINER)

[O] Status of Environmental Clearance (EC) : Not required

[P] Any other relevant information :

Both the Plastic Cutting machines were installed towards the house of Mr. Habibur Rahaman (Pic-2).

Remarks :

1. It may be noted that as per documents, uploaded with the Consent application, there was no plastic cuttings machines in the list of machinery, which is used for cutting waste plastic, generated during manufacturing of blow moulded products for reusing it in the process. Two nos. plastic cutting machines, which were installed near the house of Mr. Habibur Rahaman may be directed to shift within the unit, furthest from the house of complainants with a proper enclosure for minimization of noise level as well as restriction may be imposed for use of plastic cutting machine without prior Consent to Operate from WBPCB.
2. Name of the products, mentioned in the CTE/CTO should be corrected.
3. Necessary decision may be taken as deemed fit and proper.

A. Sarkar 24/3/23
A. Sarkar, AEE

N. Mandal 24/03/23
N. Mandal, AEE

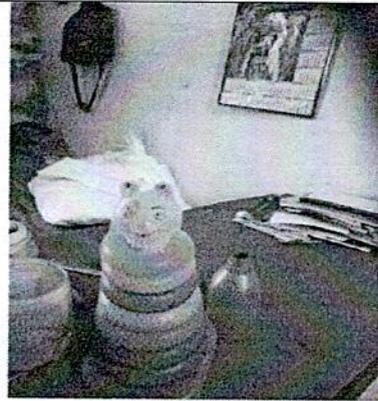


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Photographs, taken during inspection of M/s. **Maa Tara Plastic , Prop. Lokesh Chandra Bhuniya, located at Sakharipota Road, Vill.+ P.O.-Kalagachia, P.S.- Kalitala Ashuti, Dist. South 24 Paraganas, PIN-700063**



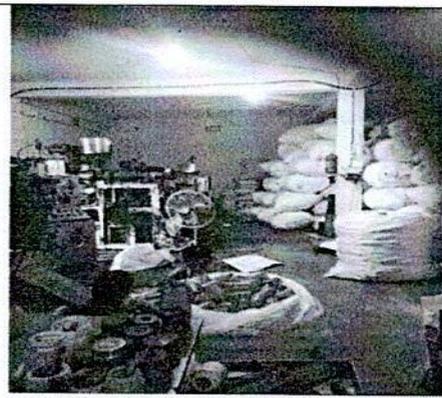
Pic-1(Product)



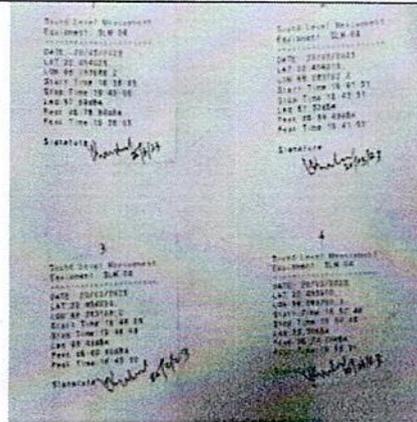
Pic-2(Product)



Pic-3(Raw Materials)



Pic-4(Product and Machinery)



Pic-5(Noise Measured in Leq)



Pic-6(House of Complainant)



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1

Sound Level Measurement
 Equipment: SLM-04

 DATE: 20/03/2023
 LAT:22.454025,
 LON:88.283688,2
 Start Time:16:38:05
 Stop Time:16:40:06
 Leq:57.69dBA
 Peak dB:78.94dBA
 Peak Time:16:38:05

Signature 

2

Sound Level Measurement
 Equipment: SLM-04

 DATE: 20/03/2023
 LAT:22.454013,
 LON:88.283722,2
 Start Time:16:41:31
 Stop Time:16:43:31
 Leq:61.32dBA
 Peak dB:84.49dBA
 Peak Time:16:41:53

Signature 

3

Sound Level Measurement
 Equipment: SLM-04

 DATE: 20/03/2023
 LAT:22.454020,
 LON:88.283708,2
 Start Time:16:44:09
 Stop Time:16:46:09
 Leq:63.00dBA
 Peak dB:80.90dBA
 Peak Time:16:45:30

Signature 

4

Sound Level Measurement
 Equipment: SLM-04

 DATE: 20/03/2023
 LAT:22.453970,
 LON:88.289750,1
 Start Time:16:52:48
 Stop Time:16:54:48
 Leq:55.50dBA
 Peak dB:74.26dBA
 Peak Time:16:53:51

Signature 

By me/ndt 24/03/23



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Inspection Report cum Check List
West Bengal Pollution Control Board
Alipore Regional Office

Ref	: Original Application No. 128/2022/EZ of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata
Name of the industry	: Maa Tara Plastic , Prop. Lokesh Chandra Bhuniya
Address	: Sakharipota Road, Vill.+ P.O.-Kalagachia, P.S.- Kalitala Ashuti, Dist. South 24 Paraganas, PIN-700063
P.O. & Pin code	: Kalagachia-700063
P.S	: Kalitala Ashuti
District	: 24 Parganas (South)
Local body/authority	: Ashuti-II Gram Panchayat
Power supply agency/authority	: CESC
Category of industry	: Green(Plastic Toys and other plastic items from virgin granules)
Date of inspection	: 17.08.2023
Inspecting officer	: T.K. Biswas, SEE, Alipore RO N. Mandal, AEE Alipore RO
Observation	It is a Plastic Toys and other plastic items like containers
[A] Sources of generation of liquid waste	: manufacturing unit using virgin plastic granules as raw material. So, there is no source of waste water generation from manufacturing process.
[B] Facilities available for treatment	: Not required.
[C] Generation of sewage and its treatment/disposal	: Septic tank to drain
[D] Observation & comments on performance of treatment facility of liquid waste	: As it is not a waste water generation unit, so ETP is not applicable.
[E] Sources of generation of gaseous emission	: No emission sources from burning of any fuel. Only there is a negligible generation of process emission at the time of making plastic moulded product using virgin plastic granules.
[F] Facility available for treatment of gaseous emission	: Exhaust has been provided.
[G] Observation & comments on performance of treatment facility for gaseous emission	: The unit was in operation during inspection with operating one no. blow moulding machine for manufacturing of plastic containers. As such, no objectionable smell was felt from the outside of the factory
[H] Observation on noise pollution generated from	: The unit was in operation with an operation of one no. blow moulding machine for manufacturing of plastic containers. It has

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industrial process along with measured levels (if measurement required)

two nos. blow moulding machines , two numbers plastic cutting machines, one no. Air Compressor with 2HP motor, Cooling Tower , Water Tank with ½ HP motor. As per documents, uploaded with the Consent application, there was no plastic cuttings machines in the list of machinery, which is used for cutting waste plastic, generated during manufacturing of blow moulded products for reusing it in the process.

After discussion had with wife of Md. Habibur Rahaman(Complainant) and Mr. Lokesh Chandra Bhuiya (Owner of the unit) , it was learnt that the main problem , complainant is facing due to operation of the said cutting machines, which is mostly operated at Morning (7am to 8am) and Evening (7pm to 8pm). Ambient noise was measured from outside of the house of Mr. Habibur Rahaman at 18.16hrs for which measured Leq were 63.25db(A), when one no. blow moulding machine for manufacturing of plastic containers was in operation.

As per verbal order, one no. plastic cutting machine was started along with one no. blow moulding machine.

Again, ambient noise was measured from outside of the house of Mr. Habibur Rahaman at 18.22 hrs for which measured Leq was 72.59 dB(A), when one no. blow moulding machine and one no. plastic cutting machine for manufacturing of plastic containers was in operation.

On request, complainant has not allowed us to take measurement of noise within their house.

As per verbal order, the unit had stopped all the machineries to take measure of noise level without operating the machine. Measured ambient noise level was 57.23dB(A) at 18.30hrs.

[I]Information regarding solid waste generation and disposal/storing facility : Waste plastic. Reused in the process.

[J]Information regarding Hazardous waste generation and onsite storing facility : NA

[K] Status of Haz. Waste (M & H) authorisation : Not applicable

[L] Storing of Hazardous Chemicals under M S & I (HC) Rules : Not applicable

[M] Status of consent to establish : The unit has obtained Consent to Establish (NOC) from DIC for manufacturing Polythene and plastic processed products manufacturing (virgin plastic)(above 120 microns) . However as per



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documents, submitted along with the application, CTE was applied for manufacturing of PLASTIC MOULDED PRODUCT (CONTAINER).

[N] Status of consent to operate : The unit has obtained Consent to Operate from DIC for manufacturing Polythene and plastic processed products manufacturing (virgin plastic) (above 120 microns). However as per documents, submitted along with the application, CTO was applied for manufacturing of PLASTIC MOULDED PRODUCT (CONTAINER).

[O] Status of Environmental Clearance (EC) : Not required

[P] Any other relevant information :

Both the Plastic Cutting machines were installed towards the house of Mr. Habibur Rahaman .

Remarks :

1. Plastic cutting machines, which is a main noise generating machines are operated to use the waste plastic in every shift. Factory was operated round the clock for two shifts. After each shift , waste plastic is cut to reuse it in next shift.
2. It may be noted that as per documents, uploaded with the Consent application, **there was no plastic cutting machines** in the list of machinery, which is used for cutting waste plastic, generated during manufacturing of blow moulded products for reusing it in the process. **Cutting piece of plastic granules to be sold as mentioned by the unit.** Two nos. plastic cutting machines, which were installed near the house of Mr. Habibur Rahaman may be directed to shift within the unit, furthest from the house of complainants with a proper enclosure for minimization of noise level as well as restriction may be imposed for use of plastic cutting machine without prior Consent to Operate from WBPCB.
3. Name of the products, mentioned in the CTE/CTO should be corrected. It is a common practice by DIC to write type of industry instead of name of product. Necessary direction may be sent to DIC to write the name of the product with capacity instead of mentioning type of industry
4. Necessary decision may be taken as deemed fit and proper.

N. Mandal
N. Mandal, AEE
18/08/2023

T.K. Biswas
T.K. Biswas, SEE
18/08/2023



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Measured Noise level w.r.t.
 Maa Tara Plastic, located at
 Kalagachia, Krl Kala 70063

Sound Level Measurement
 Equipment SLM-04
 DATE 17/08/2023
 LAT 22 453948
 LON 88 284142.1
 Start Time 18 16 23
 Stop Time 18 18 24
 Leq 63 25dBA
 Peak dB 85 21dBA
 Peak Time 18 15 36

Signature
 [Signature]

① Ambient Noise level when one no. moulding machine was in operation.
 Location: Outside the house of Md. Habibur Rahman

Sound Level Measurement
 Equipment SLM-04
 DATE 17/08/2023
 LAT 22 454168
 LON 88 283932.1
 Start Time 18 22 01
 Stop Time 18 24 55
 Leq 72 59dBA
 Peak dB 90 73dBA
 Peak Time 18 22 33

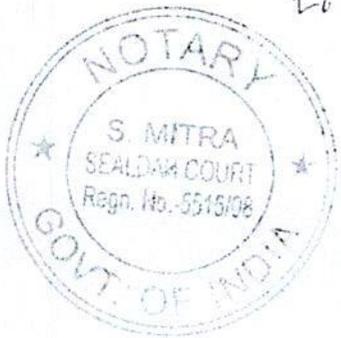
Signature
 [Signature]

② Ambient Noise level when one no. moulding machine & one no. plastic cutting machine were in operation.
 Location: Outside the house of complainant

Sound Level Measurement
 Equipment SLM-04
 DATE 17/08/2023
 LAT 22 453990
 LON 88 283697.4
 Start Time 18 30 06
 Stop Time 18 32 22
 Leq 57 23dBA
 Peak dB 78 00dBA
 Peak Time 18 30 18

Signature
 [Signature]

③ Ambient Noise level when no machinery was in operation.
 Location: Outside the house of complainant



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(Project Report Synopsis for Pollution)

- Name of the Project - Elastic Moulded Product (i.e. container)
- Name of the Proprietor/Partner/Director: - Lokesh Chandra Bhunia
- Location of the Enterprise: - Mouza name & no Kalgachia
Village: Kalgachia, P.O. Thekwalpur, P.S. Kalitaha
Dist: 24 Bham (S) Pin - 700061 Dag no- 170 Khatian no- 1815 TO 4563
- Name of the Product/Products with capacity: - Elastic Moulded Product (i.e. container)
285 kgs
- Name and address of the Enterprise: - Village: Kalgachia, P.O. Thekwalpur, P.S. Kalitaha, Dist: 24 Bham (S) Pin - 700061
- Whether the unit is existing or proposed: - Existing -
- Project Cost: - (A+B) Rs. 18,04,500/-

- A) Fixed Capital-(1+2+3+4) Rs.
- 1) Value of Land if own Rs. -Rented -
 - 2) Value of Building if own Rs. -Rented -
 - 3) Value of Machines Rs. 8,79,500 8,79,500.00
 - 4) Value of Fixed assets(a+b+c+d+e)Rs.

Name of the machineries: -

	Quantity	Rate	Value in Rs.
a) Blow Moulding M/c. with Motor	2 NOS.	4,00,000.	8,00,000.00
b) Compressor M/c. with 2HP Motor	1 NO.	30,000	30,000.00
c) Water Tank 1/2 HP Motor	1 NO.	4,500	4,500.00
d) Electronic weighing Scale	1 NO.	25,000	25,000.00
e) Tools & Equipment	h.s.	20,000	20,000.00
			<u>8,79,500.00</u>

B) Working Capital-(1+2+3) Rs.

- 1) Raw Material Rs. 8,25,000
- 2) Salary and wages Rs. 60,000
- 3) Other Expenditure Rs. 40,000 9,25,000

Name of the Raw Materials: -

	Quantity	Rate	Value in Rs.
<u>Plastic virgin granules:</u>			
a) (A) HDPE	200 kgs.	120/-kg.	24,000
b) LP	100 kg.	90/-kg.	9,000
			<u>33,000 x 25 days</u>
			<u>i.e. 8,25,000/-</u>

Manufacturing process (Please attach sheet): - Separate sheet enclosed.

Fuel used: -

Power load involved: - 25 HP

Employment: - 8 nos.

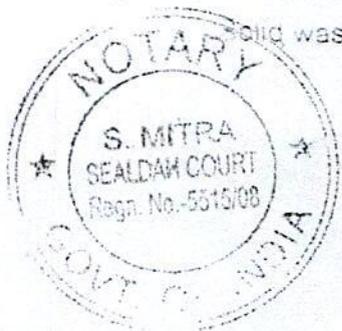
Emission: - Exhaust fan already installed with production Room
will to pass the fume over the outside.

Effluent: - To be discharge through septic Tank to Panchayat
Dalain.

Solid waste management Plan: - cut piece of plastic granules to be sold

MAATARA PLASTIC
LOKESH CH. BHUNIA
 Proprietor

Signature of the applicant



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Page no. 2

Valuation of Total Capital Investment (Land, Building and plant & Machinery)

Sl.No	Component	Proposed/Existing Value(Rs.)
(i)	Land (if rented - multiply the rental value per month by 150)	- Rented -
	Building (if rented multiply the rental value per month by 150)	- Rented -
(iii)	Plant & machinery and other equipment (same as column B)	8,79,500
Total :		

B. List of Plant & Machinery		Proposed Value(Rs.)
(i)	Blow Moulding M/C. with 15 HP. Electric Motor	8,00,000.00
(ii)	Compressor M/C. with 2 HP. Electric Motor	30,000.00
(iii)	Water Tank with 1/2 HP. Motor	4,500.00
(iv)	Electronics weighing scale	25,000.00
(v)	Others: Tools & Equipment	20,000.00
Total :		8,79,500.00

C. Date of starting production for existing unit: 20/07/2022
& expansion unit

D. Whether Certificate obtained previously : - No -
if any, please state no.

MAA TARA PLASTIC
 W. K. SH. CH. BHUIYAN
 Proprietor
 Signature of the Applicant

For Office Use only

E. Pollution Fee for NOC (COE) to be Deposited at bank through challan : Rs.

Signature of the officer



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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Alipore Regional Office, 5th Floor, Minority Bhawan
12, Biplabi Kanailal Bhattacharya Sarani, Alipore,
Kolkata-700027, Phone: 033-24485553

Annexure-3

Memo No. 578/30/WBPCB/ARO/G(02)/2023

Date: 21/08/2023

To

Mr. Lokesh Chandra Bhuinya (Prop.)

M/s. Maa Tara Plastic

Vill. + P.O.- Kalagachia, Opposite of Asha Land

P.S.-Kalitala Ashuti, Dist. South 24 Paraganas

PIN-700063

Sub: Show Cause for installation of Two Nos. Plastic Cutting Machines

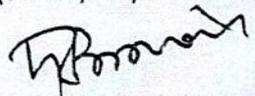
Ref:

1. Inspection by the State Boards official on 17.08.2023
2. Consent to Establish (NOC) issued to Maa Tara Plastic, vide Memo No. 609/DIC/CTE/S-24Pgs dated 16.11.2022
3. Consent to Operate issued to Maa Tara Plastic vide Memo No. 785/DIC/CTO/S-24Pgs dated 03.01.2023

With reference to the above, it was observed that you have installed two nos. Plastic Cutting Machines to reuse the waste plastic generated during your production of plastic moulded products (containers). But it was found from your submission during your application (copy of your deceleration enclosed) for CTE/CTO that you will dispose cut pieces of plastic through sale. It was also found that due to operation of those plastic cutting machines, ambient noise level is increasing beyond the limit. So, you have violated the condition (Sl. No. 4) of Consent to Operate issued to Maa Tara Plastic vide Memo No. 785/DIC/CTO/S-24Pgs dated 03.01.2023 by installing plastic cutting machines.

As directed, you are hereby show caused why you have installed plastic cutting machines without prior permission from West Bengal Pollution Control Board and why regulatory action will not be taken against your unit for this violation?

Your reply must be submitted to office of the undersigned within 07(seven) days from the date hereof.


Senior Environmental Engineer
Alipore Regional Office

Encl: Project Report Synopsis for Pollution



05 SEP 2023

କଟକ ସ୍ୱାସ୍ଥ୍ୟ କେନ୍ଦ୍ର

ଆକାଶ୍ୟ ବିଭାଗ

0 5 1 7 7

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ନିୟମାବଳୀ 'ନିୟମାବଳୀ

620006 - ନିୟମାବଳୀ

'ନିୟମାବଳୀ' ନିୟମାବଳୀ
ନିୟମାବଳୀ ନିୟମାବଳୀ ନିୟମାବଳୀ
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620006 - ନିୟମାବଳୀ
ନିୟମାବଳୀ ନିୟମାବଳୀ
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ନିୟମାବଳୀ ନିୟମାବଳୀ

Maa Tara Plastic
Sankari Pota Road,
Kalagacia, Thakurpukur
Kolkata-700063

West Bengal Pollution Control Board
Alipur Regional Office
5th Floor, Minority Bhawan
12th, Biplabi Kanailal Bhattacharya Sarani, Alipur
Kolkata-700027.

Respected Sir,

I, Lokesh Chandra Bhunia, previously there were two blow moulding machine, one cutting machine and one compressor machine in my factory. After that for the betterment of the business, I installed one cutting machine. This new cutting machine is much better than previous cutting machine as it generate less sound and it does not violates the environmental norms.

Be it mentioned that, within next three months, I will construct a room, for which the noise generating from cutting machine will be much lesser and till then I will not use one cutting machine.

Under such circumstances, I shall be grateful if you give me three months time and let me know what I am to do.

Yours sincerely,

Sd/-
Lokesh Chandra Bhunia
24.03.2023

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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Alipore Regional Office, 5th Floor, Minority Bhawan
12, Biplabi Kanailal Bhattacharya Sarani, Alipore,
Kolkata-700027, Phone: 033-24485553

Memo No. **576** 30/WBPCB/ARO/G(08)/2023

Date: 18/08/2023

To
The General Manager
Office of the General Manager
The District Industries Centre, South 24 Paraganas
67, Bentic Street, 3rd Floor, Kolkata-700 069

Sub: Correction of name of product in Consent to Establish (NOC) & Consent to Operate
Ref:

1. **Original Application No. 128/2022/EZ of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata**
2. Consent to Establish (NOC) issued to Maa Tara Plastic, vide Memo No. 609/DIC/CTE/S-24Pgs dated 16.11.2022
3. Consent to Operate issued to Maa Tara Plastic vide Memo No. 785/DIC/CTO/S-24Pgs dated 03.01.2023

Sir,

With reference to the above, it was noticed that the name of the product has been written as "Polythene and plastic processed products manufacturing (virgin plastic)" instead of name of product, mentioned in the application no. 2774139(CTE) and 2774266 (CTO) that is "PLASTIC MOULDED PRODUCT CONTAINER". Similar practice was also found in other cases.

So, you are requested to rectify the name of product in the certificates as mentioned in the application along with production capacity instead of type of industry "Polythene and plastic processed products manufacturing (virgin plastic)".

You are requested to send the reply via email to ee13.wbpcb-wb@bangla.gov.in at the earliest for submitting the same to the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata. The case is listed on 24.08.2023.

Your early reply is highly solicited.

Thanking you

Yours faithfully

[Signature]
Senior Environmental Engineer
Alipore Regional Office

- Encl:
1. Consent to Establish (NOC) issued to Maa Tara Plastic, vide Memo No. 609/DIC/CTE/S-24Pgs dated 16.11.2022
 2. Consent to Operate issued to Maa Tara Plastic vide Memo No. 785/DIC/CTO/S-24Pgs dated 03.01.2023

Memo No. **576** 30/WBPCB/ARO/G(08)/2023

Date: 18/08/2023

Copy for information to: The Chief Engineer (O & E Cell), WBPCB

[Signature]
Senior Environmental Engineer
Alipore Regional Office

[Handwritten initials]

05 SEP 2023



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WEST BENGAL POLLUTION CONTROL BOARD
Paribesh Bhawan, 10A, Block - LA, Sector III, Salt Lake
 Kolkata - 700 098, INDIA; Ph 335 9088, & Fax: (0091) (33) 335 8073

Application Form for Consent to Operate for Green Category Industries

Application for Consent to Operate for discharge of effluent, under Section 25 and Section 26 of Water (Prevention and Control of Pollution) Act, 1974 and emission/continuation of emission under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

Application No. : 2774266

Date of Submission : 03/01/2023

Category : GREEN

Industry Type : Polythene and plastic processed products manufacturing (virgin plastic)

To
 The Member Secretary
 West Bengal Pollution Control Board
 Kolkata

From (Name and address of the unit)
 MAA TARA PLASTIC
 VILL- KALAGACHIA, P.O. THAKURPUKUR, P.S.
 KALITALA

I/We hereby apply for 'Consent to Operate'(fresh/renewal) under [i] sub-section (2) of Section 25 and 26 of Water (Prevention & Control of Pollution) Act, 1974 to make discharge from land premises and [ii] sub-section (2) of Section 21 of the Air Water (Prevention & Control of Pollution) Act, 1981 to make emission from the industrial plant owned by M/s. LOKESH CHANDRA BHUIYA for its unit located at VILL- KALAGACHIA, P.O. THAKURPUKUR, P.S. KALITALA Tel No.033-9007431167 Fax.-

I/We hereby further declare that the information furnished below and in Appendices/Annexures are correct to the best of my knowledge. I/We hereby submit that in case of change of status in regard of any of the information provided a fresh application shall be made as required under the provisions of the related Acts. I/We hereby agree to submit to the Board, application for renewal of consent two months in advance of the related date of expiry of the consented period, if to be continued thereafter. I/We undertake to furnish any other information within seven days of it's being called for by the State Board.

I/We enclose herewith Challan of Rs.

deposited at Branch dated in favour of West Bengal Pollution Control Board being the *Consent to Operate application fee.*

Industry Information

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Air pollution control devices : (attach additional sheet if required)

Type	Name	Specification
Existing		STACK HEIGHT 3.5 M FROM G.L.
Solid waste : Nature		
	Nature	Quantity
	CUT PIECE OF PLASTIC GRANULES	15
Name of applicant : LOKESH CHANDRA BHUIYA		
Designation : PROPRIETOR		
Address of applicant : PINGLAS, P.O. KHALAKPUR, P.S. CHANDRAKONA		Contact Tel. no. of the applicant : 033-9007431167
Seal of the Company		Signature of the applicant

Check-list of accompaniments: [Please put tick mark (-) as applicable]

- The THIRD PART of the challan (in original) as proof of deposition of consent application fee
- Undertakin/Affidavit/Annual Report/certificate from a Chartered Accountant (Item No.05)
- Additional sheet against Raw material and Quantity
- Additional sheet against Product and Quantity
- Additional sheet against Wastewater treatment facility
- Additional sheet against Air emission sources[] Additional sheet against Air pollution control devices

Notes: => All enclosures, documents and analysis reports of Board's recognised laboratories must be signed countersigned by the applicant with official seal.

=> All subsequent correction in the application form and enclosures should be signed by the applicant or any person authorised by the applicant.

=> The form is to be filled preferably in by typewriting or legible hand writing.

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Scale : Large Scale	No. of staff : 8	Gross capital investment in Lakhs. : 879500[land, building, plant, machinery excluding capital investment on pollution control system] (supported by affidavit, certificate from Chartered Accountant or annual report)
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Raw material(s): (attach additional sheet if required)	Raw Material Name	Quantity/day
	1	PP
	100 Kilogram/Month	2
	PLASTIC VIRGIN GRANULES- HDPE	200 Kilogram/Month

Product(s) : (attach additional sheet if required)	Product/By product Name	Production Capacity(Per Month)	Average Production(Per Month)
	PLASTIC MOULDED PRODUCT (CONTAINER)	7500 Kilogram/Month	7125 Kilogram/Month

Water consumption(KLD) Industrial - Domestic -	Source Consumption	Quantity (KL/D)
	Domestic	0.16

Wastewater quantity(KLD) Industrial - Domestic -	Source of Waste Water	Quantity (KL/D)
	Domestic purpose	0.12

Wastewater treatment facility.if any (attach additional sheet if required)	Final discharge to:
---	---------------------

No. of STP	Type of Discharge	STP Capacity per day	Final Discharge to/Final point of disposal
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Diesel Generator Sets

No. of DG sets	Capacity of each DG sets	Height of the stack above DG sets	Height of the DG room
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Noise pollution control measures

Acoustic enclosure/acoustic treatment of DG room	Exhaust mufflet
--	-----------------

Air emission sources :(attach additional sheet if required)

05 SEP 2023

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

MISCELLANEOUS APPLICATION NO. 18/2023/EZ

IN

ORIGINAL APPLICATION NO. 156/2022/EZ/2022/EZ

HABIBUR RAHAMAN

.....APPLICANT(S)

VERSUS

THE STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 3, 4,
& 5, i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.

PRITHWISH KUMAR BASU
ADVOCATE
HIGH COURT AT CALCUTTA